

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

434/241/ND/2018

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.04.2019.**

**NAME OF THE COMPANY: M/s. Anupam Gupta And Another V/s. M/s.
Overseas Courier Service (India) Pvt. Ltd. & Others**

SECTION OF THE COMPANIES ACT: 241-242

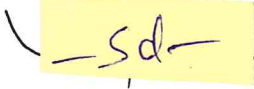
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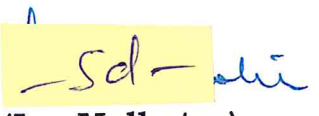
Present: Advocate for the Petitioner.

ORDER

Request for adjournment has been made on behalf of the petitioner on grounds that counsel has taken ill.

To come up for arguments on 01.07.2019. Last opportunity is granted failing which this petition will be dismissed in non-prosecution.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**